

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

**C I R C U L A R**

It has been observed in many cases that the Special/Additional Secretaries (Legal)/Senior Law Officers/Public Law Officer/Legal Assistants/Junior Legal Assistants posted in various Departments/offices do not keep a proper liason and coordination with the Government Advocates conducting cases on behalf of these Departments and at times even fail to provide them necessary records rendering it difficult for the counsels to defend the cases on behalf of the Union Territory of Jammu and Kashmir.

It is therefore, impressed upon all the Special/Additional Secretaries (Legal)/Senior Law Officers/Public Law Officer/Legal Assistants/Junior Legal Assistants to keep proper liason with Law Officers who are conducting cases of the respective Departments through Nodal Officers appointed vide Government Order No. 2253-JK(LD) of 2020 dated 27-05-2020 and provide them all required assistance. They are also advised to desist from any such activity or course of action, which is contrary to or inconsistent with the opinion, if any, given in such matters by the Department of Law, Justice and Parliamentary Affairs. Any laxity in this behalf shall be viewed seriously and if any case is decided against the Union Territory for non-prosecution or for want of relevant records, the Special/Additional Secretaries (legal)/Senior Law Officers/Public Law Officer/Legal Assistants/Junior Legal Assistants concerned shall be held personally responsible for the same.

Sd/-

(Achal Sethi)

Secretary to Government.

*Asst Secy*  
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Special/Additional Secretaries (Legal)/  
Senior Law Officers/  
Public Law Officer/  
Legal Assistants/  
Junior Legal Assistants,  
\_\_\_\_\_ Department.

No:- LD(Estt) 2020/30.

Dated:- 10 - 06 - 2020.

Copy to the:-

1. Financial Commissioner/Principal Secretary / Commr / Secretaries to Government,  
\_\_\_\_\_ Department.

2. Principal Secretary to the Hon'ble Lieutenant Governor.
3. Director, Litigation Jammu/Srinagar.
4. Additional Secretary to Chief Secretary.
5. Private Secretary to the Learned Advocate General for information of the Ld. Advocate General.
6. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.

*Ashish Gupta*  
11.06.20

(Ashish Gupta)  
Deputy Legal Remembrancer.

*Cin*  
11.06.20